

**Affidavit to be Furnished by the candidate alongwith Nomination Paper
Before the Returning Officer**

For election to Bihar Vidhan Sabha (name of the House)

From J. P. K. Usheshwari Ashok Darbhanga Constituency (Name of the Constituency)

I ATIREK KUMAR, son/daughter/wife of Dr. Ashok Kumar
Aged 42 years, resident of 123 Sri Krishna Pur, Patna-01 (mention full postal address), a candidate at the above
Election, do hereby solemnly affirm and state on oath as under:-

(strike out whichever is not applicable)

(1) I am a candidate set up by Tanta Dal (United) (name of the political party) / am contesting as an
Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1.	Self	AITPK5554A	2025-2026	Rs. 13,89,900/-
2.	Spouse-	AXWPA9657M	2025-2026	Rs. 29,25,150/-
3.	Dependent 1	-	-	-
4.	Dependent 2	-	-	-
5.	Dependent 3	-	-	-

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	No.
(b)	Name of the court, Case No. and Date of order taking cognizance :	No.
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s) :	No.

4. Cases in which I have been convicted by a court of law (other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	No.
(b)	Name of the Court(s), Case No. and Date(s) of order(s) :	No.

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(c) Punishment imposed :	No.
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(5) That I give hereto below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependants:

A. Details of movable assets :

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given
2. In case of deposit/investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
3. Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
4. 'Dependent', here means a person, substantially dependent on the income of the candidate.
5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in hand	Rs. 2,50,000/-	Rs. 17,50,000/-	-	-	-
(ii)	Details of Deposits in Bank accounts (FDs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	① SBI PRAK-549 Rs. 21,08,887/- ② SBI VIKRAMPUR Rs. 2,56,704/- ③ Standard Chartered A/c-3320 Rs. 8,33,011/- ④ Standard Chartered A/c-211557 Rs. 6,62,111/- ⑤ Kotak Bank-AK-388 Rs. 6,56,387/-	① LICCI meet ut Rs. 3,50,000/- ② Axis Bank Rs. 8,25,600/- ③ LICCI meet ut ED Rs. 10,00,000/-	-	-	-
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	① HD FC mutual fund Rs. 1,53,244/- ② Natio Pharma Rs. 54,500/- ③ Parag of Bank Rs. 28,695/-	-	-	-	-
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	① LIC of India Rs. 8,70,288/- ② Sahara India Rs. 1,50,000/-	-	-	-	-
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	-	-	-	-	-
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	① Scorpio-B R01- PM 2650 (2011) Rs. 1,99,15,000/- ② Scorpio-B R013H 8500 (Year-2015) Rs. 1,30,00,000/-	Honda City 4P15CW1288 Year-2019 Rs. 10,52,000/-	-	-	-
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	Gold-15 gram Rs. 1,86,000/-	Gold-30 gram Rs. 11,16,000/- Silver-999 gram Rs. 1,95,000/-	-	-	-

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(vii)	Any other assets such as value of Chins/interest	-	-	-	-	-
(ix)	Gross Total value	5348313/-	4715300/-	-	-	-

B. Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated
2. Each land or building or apartment should be mentioned separately in this format.)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land Location(s) Survey number(s)	-	-	-	-	-
	Area (Total measurement in acres)	-	-	-	-	-
	Whether inherited property (Yes or NO)	No	No	No	No	No
	Date of purchase in case of self acquired property	-	-	-	-	-
	Cost of Land (in case of purchase) at the time of purchase	-	-	-	-	-
	Any investment on the land by way of development, construction etc.	-	-	-	-	-
	Approximate Current market value	-	-	-	-	-
(ii)	Non-Agricultural Land - Githorput, Samshir Location(s) <small>Khata No-282, Kheta-1057, Total</small> Survey number(s) <small>Pr-20-4.56 D</small>	-	-	-	-	-
	Area (Total measurement in sq. ft.)	4.56 D.	-	-	-	-
	Whether inherited property (Yes or NO)	No	-	-	-	-
	Date of purchase in case of self acquired property	01/02/2013	-	-	-	-
	Cost of Land (in case of purchase) at the time of purchase	5,00,000/-	-	-	-	-
	Any investment on the land by way of development, construction etc.	-	-	-	-	-
	Approximate Current market value	12,00,000/-	-	-	-	-
(iii)	Commercial Buildings (including apartments) Location(s) <small>① mouza - Arva, Phulwari-15 Circle - 06, Sit No - 14, Plot No - 210, 4328/Pam 9.</small> Survey number(s) <small>② mouza - Ek, Shop No - 67</small> <small>Gift from mother</small>	-	-	-	-	-
	Built up Area (Total measurement in sq. ft.)	① 1436.66 sqft ② 245 sqft.	-	-	-	-

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	Whether inherited property (Yes or NO)	① NO ② YES	-	-	-	-
	Date of purchase in case of self acquired property	① 17/02/2025 ② No.	-	-	-	-
	Cost of property (in case of purchase) at the time of purchase	① 28087200/- ② Gift	-	-	-	-
	Any Investment on the property by way of development, construction etc.	-	-	-	-	-
	Approximate Current market value	① 28087200/- ② 67,00,000/-	-	-	-	-
(iv)	Residential Buildings (including apartments,) - Location(s) - Survey number(s)	with wife Flat No- E157, II Floor, Greater Noida - 110049 1/2 Share	with Husband Flat No- E157, II Floor, Greater Noida - 110049 1/2 Share	-	-	-
	Area (Total measurement in sq. ft.)	208 Sq. Yd.	208 Sq. Yd.	-	-	-
	Built up Area (Total measurement in sq. ft.)	208 Sq. Yd.	208 Sq. Yd.	-	-	-
	Whether inherited property (Yes or NO)	NO	NO	-	-	-
	Date of purchase in case of self acquired property	15/10/2024	15/10/2024	-	-	-
	Cost of property (in case of purchase) at the time of purchase	3 crores 1/2 1,50,00,000/-	2 crores 1/2 1,50,00,000/-	-	-	-
	Any Investment on the land by way of development, construction etc.	-	-	-	-	-
	Approximate Current market value	3 crores Ten Lakh 1,55,00,000/-	3 crores Ten Lakh 1,55,00,000/-	-	-	-
(v)	Others (such as interest in property)	-	-	-	-	-
(vi)	Total of Current Market Value of (i) to (v) above	5,14,87,200/-	1,55,00,000/-	-	-	-

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-
(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(f)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	① PNB HOUSING Loan A/c - 20/5663 Rs. 24,40,128/- ② Mahindra Finance Loan A/c - 7885 Rs. 12,90,200/-	-	-	-	-
	Loan or dues to any individuals/ Entity other than mentioned in (f) above. Name(s) Amount outstanding Nature of loan	① Loan from Individuals Rs. 54,00,000/- ② Hotel Mayur Loan for father Rs. 1,81,87,200/-	-	-	-	-

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	Any other liability	-	-	-	-	-
	Grand total of liabilities	4,92,78,534/-	-	-	-	-
(ii)	Government Dues:					
	Dues to departments dealing with government accommodation	-	-	-	-	-
	Dues to departments dealing with supply of water	-	-	-	-	-
	Dues to departments dealing with supply of electricity	-	-	-	-	-
	Dues to departments dealing with supply of telephones/mobiles	-	-	-	-	-
	Dues to departments dealing with government transport (including aircrafts and helicopters)	-	-	-	-	-
	Income Tax Dues	-	-	-	-	-
	Wealth Tax Dues	-	-	-	-	-
	Service Tax Dues	-	-	-	-	-
	Municipal /Property Tax Dues	-	-	-	-	-
	Sales Tax Dues	-	-	-	-	-
	Any other dues	-	-	-	-	-
	Grand total of all Govt. dues	-	-	-	-	-

(7) Details of profession or occupation:

- a. Self *Business / Social Service*
b. Spouse *Advocate*

(8) My educational qualification is as under: *BACHELOR OF ARTS, SCHOOL OF MANAGEMENT, THE UNIVERSITY OF TEXAS AT DALLAS USA - 2008*

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)
(Name of the School /College/ University and the year in which the course was completed.)

(9) ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	<i>Sh./Smt./Kum. ATIREK KUMAR</i>
2.	Full postal address	<i>42/B, Sri Krishna Puri, Post-GPO, P.O. SKPuri, Patna - 800001</i>
3.	Number and Name of the constituency and state	<i>78, Kusheshwar Acharya (S.C)</i>
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	<i>Janta Dal (United)</i>
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	<i>No.</i>

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(c) Total number of Pending cases where the court (s) have taken cognizance		No.				
5.	PAN of	Year for which last (A.Y.) Income Tax Return filed		Total Income Shown		
(a)	Candidate: AITPK5554A	2025-2026		Rs. 1389900/-		
(b)	Spouse: AXNPA9657N	2024-2025		Rs. 2975150/-		
(c)	Dependents	-		-		
6.	Details of Assets and Liabilities in rupees					
	Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
A.	Moveable Asset (Total value)	5348313/-	4715300/-	-	-	-
B.	Immovable Asset	93587200/-	150,00,000/-	-	-	-
(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	10587200/-	150,00,000/-	-	-	-
(ii)	Approximate Current Market Price of Asset (Total Value)	51487200/-	150,00,000/-	-	-	-
7.	Liabilities					
(i)	Government dues (Total)	-	-	-	-	-
(ii)	Loans from Bank, Financial Institutions and others (Total)	49278534/-	-	-	-	-
8.	Highest educational qualification: BACHELOR OF ARTS, SCHOOL OF MANAGEMENT THE UNIVERSITY OF TEXAS AT DALLAS, USA - 2008 (Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)					

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
 (b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at.....this the.....day of..... 201.....


 DEPONENT

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- Note:**
1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.
 2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.
 3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.
 4. The affidavit should be either typed or written legibly and neatly.